

1	2	3
9.	Tamil Nadu	0.04
10.	Uttar Pradesh	11.00
	Total	35.81

**Includes the areas of Rajasthan and Gujarat.
Source : National Commission on Agriculture, 1976.

[English]

Personnel Policy of Navy

1867. DR. ULHAS VASUDEO PATIL : Will the Minister of DEFENCE be pleased to state :

- whether the Government propose to bring some radical changes in the personnel policy of Navy;
- if so, the details thereof;
- the number of posts lying vacant in the Navy at present or filled on adhoc basis during the last one year; and
- the steps taken for filling-up of these vacant posts?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) No, Sir.

(b) Does not arise.

(c) and (d) No posts below Flag Rank are lying vacant in the Navy. In respect of three posts of Flag Rank, for which the appointing authority is the Central Government, proposals of Naval Headquarters are under consideration of Government.

Waste Land

1868. COL. SONA RAM CHOUDHARY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- details of waste land areas brought under cultivation, year-wise during the last three years;
- number of proposals pending before the Government for waste land development;
- details of projects cleared during each of the last three years;
- whether the Government of Rajasthan have sent any proposals in this regard especially pertaining to Desert district of Rajasthan i.e. Barmer, Jaisalmer and Jodhpur during the last three years;

(e) if so, the details thereof; and

(f) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) Mandate of the Department of Wastelands Development is to develop wastelands in non-forest areas aimed at checking degradation of lands which are deteriorating on account of natural causes and putting such wastelands in non-forest areas to sustainable use for increasing bio-mass availability, specially fuelwood and fodder.

Because of poor soil health and adverse natural factors even after treatment of such lands, planting of fodder, fuel and fruit trees rather than agricultural operations are advisable on developed wastelands. As such, the programmes of the Department of Wastelands Development seek to prevent further degradation of land and to improve wastelands to grow appropriate biomass rather than to converting wastelands into cultivable lands. However, the details of area brought under cultivation use under the Usar Bhoomi Sudhar Yojana of the Ministry of Agriculture, Department of Agriculture and cooperation during the last three years, State-wise and year-wise, are given in the enclosed Statement-I.

(b) Presently, 58 proposals under Integrated Wastelands Development Projects (IWDP) scheme are pending for consideration before the Government.

(c) During the last three years, 72 projects for IWDP schemes have been cleared by the Department. The details of the projects cleared by the Department are given in the enclosed Statement-II.

(d) to (f) The Government of Rajasthan has not sent any proposal for the development of wastelands under IWDP scheme pertaining to Desert districts of Rajasthan i.e. Barmer, Jaisalmer and Jodhpur districts during the last three years.

		Statement-I		(Area in '000 ha.)	
S.No.	Name of State	1995-96	1996-97	1997-98	Total
1.	Haryana	9.92	6.67	5.56	22.15
2.	Punjab	17.90	17.83	4.88	40.61
3.	Uttar Pradesh	18.66	26.91	7.99	53.56
4.	Gujarat	0.00	0.09	0.69	0.78
5.	Madhya Pr.	0.00	0.00	0.00	0.00
6.	Rajasthan	0.00	0.65	2.05	2.70
	Total	46.48	52.15	21.17	119.80